

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ROYAL HIRE PURCHASE PRIVATE LIMITED

Notice is hereby given that Royal Hire Purchase Private Limited has commenced voluntary liquidation on 11th February 2025.

1.	Name of corporate person	Royal Hire Purchase Private Limited
2.	Date of incorporation of corporate person	01 st September 1981
3.	Authority under which corporate person is incorporated /registered	ROC Ernakulam
4.	Corporate identity number / limited liability identity number of corporate person	U65921KL1981PTC003406
5.	Address of the registered office and principal office (if any) of corporate person	Arafa Building, Church Circle, Erinjery Angady, Pallikkulam, Thrissur, Kerala 680001
6.	Liquidation Commencement Date of Corporate Person	11 th February 2025
7.	Name, address, email address and the registration number of the Liquidator	Allen Bosco (IBBI/IPA-001/IP-P-02833/2023-2024/14351) Email: liquidator.royal@gmail.com Address: 65/2364A, Ponoth Rd, Avenue-2, Kaloor, Kochi, Ernakulam, Kerala 682017
8.	Last date for submission of claims	13 th March 2025

The stakeholders of Royal Hire Purchase Private Limited are hereby called upon to **submit proof of their claims, on or before 13th March 2025**, to the liquidator at the address mentioned above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

15th February 2025

Thrissur



Allen Bosco

IBBI/IPA-001/IP-P-02833/2023-2024/14351